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Title : Postponment of Rights of Transgender Persons Bill, 2014.

HON. DEPUTY SPEAKER: The House shall now take up Item No.120.

SHRI VINCENT H. PALA (SHILLONG): Sir, in the lottery my Bill stood at number one. Enough discussion has taken place on this Transgender Rights Bill. So, may I request you to allow me to start discussion on my Bill which is about the welfare of the tribals? It is a very important Bill.

HON. DEPUTY SPEAKER: If the House agrees we can take up this Bill.

SHRI BAIJAYANT JAY PANDA (KENDRAPARA): Sir, I am the mover of this Bill. I may be permitted to say just two things. Firstly, this Bill on the Transgender Rights is a very important Bill for two reasons. For the first time in nearly 50 years a Private Member's Bill has been passed in the Rajya Sabha. We should not treat it lightly. I respect the sense of the House and I respect your decision, Sir.

Secondly, Sir, the Government has introduced a similar Bill but there are important differences between this Bill and the Government Bill. I would request, Sir, to kindly ensure that after this important Bill on Tribal Rights is discussed, we should come back to this Bill and discuss it.

HON. DEPUTY SPEAKER: All right.

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